## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/228/ /A

From :-

Smti Jayashree Bora,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Naim Uddin Ahmed, District & Sessions Judge,

Baksa.

اله Dated Guwahati, the 7 March, 2025.

Sub:-

Station leave.

Ref:-

Your letter No. DJ/BAK/2025/1163 dated 24.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the evening of 29.03.2025 till the morning of 01.04.2025. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

.Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/2282 /A dated , 07-04-2025

Copy to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE